

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3427

ANSWERED ON:24.08.2006

PROCUREMENT OF FOOD ITEMS FOR DEFENCE FORCES

Renge Patil Shri Tukaram Ganpatrao;Singh Deo Smt. Sangeeta Kumari

**Will the Minister of DEFENCE be pleased to state:**

(a) whether the supply of food and other agriculture based items for the defence forces deployed in Leh has been supplied from Delhi and other cities instead of the local farmers and producers;

(b) if so, the details alongwith justification thereof; and

(c) the action taken by the Government in this regard?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): All items of agriculture based dry supplies namely, rice, wheat, pulses, tea and processed food items for defence services are centrally procured from Public Sector Undertakings and State Level Federations. The central procurement of above said items are being carried out as they are not produced locally and also to achieve economy due to bulk purchase. Procurement of fresh/perishable items is made locally through negotiated contracts. Only those items which are not available locally are transported from other regions.

(c) In case of Ladakh sector Government sanction has already been issued on 8th February 2006 for conclusion of negotiated contracts with Cooperative Marketing Societies Limited at Leh (Ladakh), Karu, Nimu, Nubra, Turtuki, Dah and Kargil for supply of fresh vegetable, fresh fruit, potatoes, onion, bread and Lucerne hay to the troops located in Ladakh. Milk fresh for troops located in Ladakh Sector is procured by Military farms from the Cooperative Societies of Ladakh region.